

17 hrs.

**SALARIES AND ALLOWANCES OF
MEMBERS OF PARLIAMENT
(AMENDMENT) BILL***

Shri N. Keshava (Bangalore City): Sir, I beg to move for leave to introduce a Bill further to amend the Salaries and Allowances of Members of Parliament Act, 1954.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Salaries and Allowances of

Members of Parliament Act, 1954".

The motion was adopted.

Shri N. Keshava: Sir, I introduce the Bill.

Mr. Deputy-Speaker: The House stands adjourned to meet again tomorrow at 11 o'clock.

17-01 hrs,

The Lok Sabha then adjourned till Eleven of the Clock on Saturday, the 8th March, 1958.

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